

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016**

**And**

**APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016**

**Dated : 6<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**APPEAL No. 59 OF 2016 & IA NO. 150 OF 2016**

**M/s Aravali Transmission Service Company Ltd. ... Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

**APPEAL No. 60 OF 2016 & IA NO. 151 OF 2016**

**M/s Maru Transmission Service Co. Ltd. ... Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Aditya Shankar  
Mr. Sameer Kumar

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Mr. Abhishek Upadhyay for R.1  
  
Mr. Bipin Gupta  
Mr. Suneel Bansal for R.2 to 4

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **09.05.2017**.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/pr